

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS (SHRI RAGHU RAMAIAH):

(a) The total outlay on the Port Canning Project which includes Bodra was Rs. 221 82 lakhs as on 31st March, 1968.

(b) Information regarding indications of gas, fluorescence in cuttings and drilling mud and later of oil was furnished by the Project to the ONGC.

(c) A press release was issued by the ONGC giving the above information.

(d) Yes, Sir.

(e) The sample was found to consist of diesel oil, not crude oil or condensate.

(f) The Bodra Drilling location No. 3 has been kept in abeyance.

(g) A recommendation for keeping the Bodra drilling location No. 3 in abeyance was made by the Technical Committee of the O.N.G.C.

Jobs in Public Sector undertakings

*628. SHRI GADILINGANA GOWD:

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that certain percentage of jobs, in the public sector undertakings for the people of the State in which the undertaking is situated, is made;

(b) if so, the reasons therefor; and

(c) the names of the undertakings in which this system has been complied with fully and the recruitment percentage fixed therefor; and

(d) the names of those undertakings where it has not been followed and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) to (d). No percentage of jobs is to be reserved as such by the Public Enter-

prise for the people of the States in which the enterprises are located. However, according to the instructions issued, the Public Enterprises are to recruit their staff against posts carrying a basic salary of less than Rs. 500 p. m. only through the National Employment Service and other sources of recruitment can be tapped only if the Employment Exchanges issue "Non-availability Certificates". In respect of higher posts, the Public Enterprises have to make their recruitment on an all India basis to attract the required type of talent.

Need-Based Minimum Wage

*629. SHRI S. M. BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether Computers have been used to arrive at the need-based minimum wage;

(d) if so, the figures arrived at; and

(c) whether Government propose to lay a copy of this analysis on the Table ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : (a) No, Sir.

(b) and (c). Do not arise.

Staff in the Office of Accountant General Commerce, Works & Miscellaneous, New Delhi.

*630. DR. SUSHILA NAYAR: Will the Minister of FINANCE be pleased to state:

(a) Whether it is a fact that in the office of the Accountant General, Commerce, Works and Miscellaneous, New Delhi, there is a large number of class II and III employees who have put in more than three years of service, but have not so far been declared as quasi-permanent contrary to Home Ministry's orders in this regard;

(b) if so, the reasons therefor;

(c) the number of persons who have completed five to seven years of service but still have not been declared as quasi-permanent; and